

Performance of Punjab Sector Units

871. SHRI S.D. SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the steps being taken by Government to improve the performance of public sector units; and

(b) the results achieved so far?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b). The steps taken by the Government for improving the performance of the central Public Sector Undertakings (PSUs) are enumerated at Page 174 of volume-I of Public Enterprises Survey 1987-88 placed on the Table on both the Houses of Parliament on 27.2.1989. The overall profitability of the PSUs has been continuously increasing. During 1987-88, the Public Sector Enterprises, in aggregate earned a profit of Rs. 2183.35 crores which is an all time high.

Projects cleared by Foreign Investment Board

872. SHRI SAMBAJIRAO KAKADE: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Foreign Investment Board (FIB) has recently cleared a number of projects;

(b) if so, the details of Projects cleared during 1988;

(c) whether any project for glass shells has also been under consideration with the Board; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and

(b). Government has approved 926 proposals for foreign collaboration during 1988. The particulars of foreign collaboration proposals approved viz. name of the Indian company, foreign collaborator, item of manufacture, nature of collaboration are published on a monthly basis by the Indian Investment Centre as a supplement to its monthly newsletter. Copies of the publication are sent regularly to the Parliament Library.

(c) Yes, Sir.

(d) Details of pending applications are not divulged till the Government have taken a final decision thereon.

Wage Negotiations with Public Sector Trade Unions

873. SHRI P.M. SAYEED: Will the Minister of INDUSTRY be pleased to state:

(a) whether some public sector trade unions have threatened to resort to indefinite strike due to unsatisfactory wage negotiations;

(b) whether the Bureau of Public Enterprises has imposed certain restrictions on some industries; and

(c) if so, the details thereof and the repercussions arising therefrom?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) One of the Trade Unions has intimated Government that if immediate steps are not taken to finalise wage settlements it will be constrained to give a call to its affiliated unions to take direct action. There is no specific mention of an indefinite strike.

(b) Bureau of Public Enterprises have not imposed any restrictions on specified industries regarding wage settlements. BPE have only communicated the parameters for